

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1080(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	ABHIJIT MODAK & ORS. VS ALLIANCE BROADBAND SERVICES PVT. LTD.
UNDER SECTION	SEC. 241(1), SEC. 242(4)

Counsel/Authorised Representative appeared physically/through video conference:

For petitioners : Mr. Ratnanko Banerji, Sr. Adv.
Ms. Swapna Choubey, Adv.
Mr. Nikunj Berlia, Adv.
Mr. Kaushik Kejriwal, Adv.
Mr. Debendra Raut, PCS

For Liquidator of Manthan
Broadband : Mr. Rahul Auddy, Adv.
Mr. Aditya Gooptu, Adv.

ORDER

1. Ld. Senior Counsel along with Ld. Counsel for the petitioners present. Ld. Counsel for the Liquidator of Manthan Broadband present.
2. Delay in filing reply affidavit by the Liquidator of Manthan Broadband is condoned. Reply affidavit filed belatedly is taken on record. Ld. Senior Counsel appearing for the petitioners seeks time to file rejoinder to the reply affidavit filed by the Liquidator of Manthan Broadband. Rejoinder, if any, be filed within three weeks with advance copy served on the Ld. Counsel-on-Record for the petitioners.
3. Post this matter on **24/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**